

Sl. No.	Name of the State	Waiting list as on 30.6.94
12.	North East (Includes Arunachal Pradesh, Manipur, Meghalaya, Mizoram, Nagaland & Tripura)	6715
13.	Orissa	6636
14.	Punjab (Includes Chandigarh (U.T.))	204440
15.	Rajasthan	174383
16.	Tamil Nadu (Includes Pondicherry (U.T.))	319811
17.	Uttar Pradesh	131057
18.	West Bengal (Includes Sikkim State)	77584
19.	Delhi	260669

*[Translation]***Telephone Connection**

104. DR. SAKSHIJI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of such cases in Mathura district of Uttar Pradesh where telephone connections have been sanctioned and O.B. number issued but connections have not been given so far;

(b) the reasons therefor; and

(c) the time by which these cases are likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Sir, A total of 429 cases are pending in Mathura District

of U.P. for which O.B. numbers have been issued but connections have not been provided so far;

(b) and (c). The cases are pending, being technically non-feasible for want of external plant and will be cleared by September 1994.

*[English]***Committee for Telecom**

105. SHRI UDAYSINGRAO
GAIKWAD:
SHRI MANJAY LAL
SULTAN:
SHRI SALAHUDDIN
OWAISI:
SHRI M.V.V.S. MURTHY:
SHRI RAM PRASAD
SINGH:

MAJ. GEN. (RETD.)
 BHUWAN CHANDRA
 KHANDURI:
 SHRI BOLLA BULLI
 RAMAIAH:
 SHRI MOHAN RAWALE:
 SHRIMATI PRATIBHA
 DEVISINGH PATIL:
 SHRI P.C. THOMAS:
 SHRI BASUDEB ACHARIA:
 SHRI PANKAJ
 CHOWDHARY:
 SHRI SHIV SHARAN
 VERMA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Committee constituted to privatise the Telecom sector has submitted its report;

(b) if so, the broad recommendations made;

(c) whether the Government propose to implement these recommendations; and

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes Sir. Joshi Committee, which was appointed to suggest guidelines for implementation of National Telecom Policy, has submitted its report.

(b) to (e). The report is under consideration of the Government. A final decision will be taken at the time of formulating the guidelines for implementation of the National Telecom. Policy.

Gas-Based Power Generation

106. SHRI RAJESH KUMAR:
 SHRIMATI SHEELA
 GAUTAM:

Will the Minister of POWER be pleased to state:

(a) whether the National Thermal Power Corporation has cut down gas-based power generation;

(b) if so, the details and reasons therefor; and

(c) the steps proposed to be taken to restore full production in these units?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) No, Sir. As against a target for generation of 3248 million units from its gas based power stations in the period 1.4.1994 to 31.7.1994, the National Thermal Power Corporation's gas based power stations had already generated 3259.3 million units by 17.7.1994 itself.

(b) and (c). Do not arise.

[Translation]

Huller Mills

107. SHRI CHHEDI PASWAN: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Government have made efforts for modernisation of huller mills in the country;

(b) if so, the number of such mills modernised during the last two years; and